

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3796
ANSWERED ON:20.03.2013
COMPLAINTS AGAINST IFFCO
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has investigated the corrupt practices in Indian Farmers Fertiliser Cooperative Limited (IFFCO);
- (b) if so, the details thereof;
- (c) whether the CVC has received many complaints of corruption against top functionaries of IFFCO in the past; and
- (d) if so, the details thereof and the status of these complaints/enquiries?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a) to (d): As per information provided by the Central Vigilance Commission, it has received 3 complaints against Shri U.S. Awasthi, MD, IFFCO on which the Commission has sought investigation and report. The details are Annexed.

ANNEXURE

Annexure referred to in reply to Lok Sabha USQ No.3796 dated 20th March, 2013.

Sl.No. Allegations against Shri U.S. Awasthi, MD, IFFCO. Action taken by the CVC and the present status.

1. Acceptance of raw materials like phosphoric

(i) The CVC has sent the complaint to CBI acid from companies in Senegal and other and Dte. Of Enforcement on 23.2.2010 African countries, by taking bribe through calling for a report. son's firm etc.

(ii) The CBI had allowed the matter to rest due to lack of jurisdiction over IFFCO.

(iii) The Commission has received an interim report dated 9.2.2012 from the Dte. of Enforcement.

2. Various irregularities committed by IFFCO like The CVC has a report sought from the Department supply of low grade fertilizer to farmers; of Fertilizers on 8.7.2010 and Department of Agriculture and Cooperation on 20.6.2011. Subsidy frauds by opening Kisan International Trading a 100% subsidiary in Dubai; It has received the Report dated 25.1.2012 from Department of Agriculture & Cooperation. Two illegal contracts for cornering a posh bungalow for himself from society's fund; The Report from the Department of Fertilizers is awaited.

Misusing IFFCO's funds in violations of MSCS Act;

Earning huge illegal commission in imports of raw materials and finished fertilizers thereby creating huge loss to the society;

Investment in Legend International, a holding by Shri US Awasthi;

Repatriation of Government Equity through illegal means;

Manipulation of election of the board of IFFCO; and

Prevailing lawlessness etc.

3. Complaint against Shri U.S. Awasthi, MD and Shri Kapoor, Joint MD, IFFCO regarding alleged transfer of IFFCO property worth several crore in Hauz Khas, Vasant Kunj, New Delhi in their name. The CVC has sought a Report from the Department of Fertilizers on 7.3.2013.